share of Maharashtra worker out to Rs. 131.57 crores. This hag been refunded to the State Government on provisional basis subject to final adjustment on the basis of certified figures of the Comptroller and Auditor General of India. Since the refund of net proceeds of excise duty has been made in accordance with the provisions of Union Duties of Excise (Electricity) Distribution Act, 1980 and the Rules made thereunder it has not been possible to agree to the request of the Chief Minister and reopen the share already paid to the State Government.

Conference of Chief Electoral Officers

- *218. SHRI SURESH PACHOURI: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) whether a Conference of Chief Electoral Officers of States and Union Territories was recently held to discuss implementation of certain electoral reform measures taken by Govern" ment recently; and
- (b) if so, what are the main subjects discussed thereat?

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND); (a) Yes, Sir.

(b) The subjects discussed were mainly the revision of electoral rolls in 1989, with special reference to re-numeration of persons in the age group of 18 to 21 years and the preparatory steps to be taken in respect of the general elections due this year.

Import of Pectin

- *219. SHRI ASHWANI KUMAR: Will the Minister of COMMERCE be pleased to state:
- (a) the names of the countries from which Pectin has been imported during the last three years; and
- (b) the quantity along with the value of such imports, year-wise and country-wise?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH); (a) and (b) Data on import of pectin Esterases Pure is available upto 1986-87. The names of the countries, quantity and value of pectin Esterases Pure imported during 1984^85, 1985-86 and 1986-87 are given below:—

Quantity in Kgs. Value in Rs. '000'

SI. No.	Name of the country	1984-85		1985-86		1986-87	
	-	Qty.	Value	Qty.	Value	Qty.	Value
1	Israel	Nil — Nil	Nil Nil	1000	59	750	60
2	Switzerland		1,11	Nil	Nil	250	35

External assistance for executing projects in Uttar Pradesh

*220. SHRI RAJUBHAI A. PARMAR: SHRI KAPIL VERMA:

Will the Minister of FINANCE be pleased to state;

(a) whether the Uttar Pradesh Government had sought any external assistance for implementing development projects in the State,- if so, what are the details thereof; and

(b) what are the projects in Uttar Pradesh being financed with World Bank assistance and what are the new schemes being pursued?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF

FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) The details of projects under implementation in Uttar Pradesh with external assistance, including World Bank, are furnished in the attached list.

[See Appendix CXLIX, Annexure No. 85]

At present two multi state projects, namely, Vocational Training and Sixth India Population in which Uttar Pradesh is a participating State, are being pursued with the World Bank for assistance.

Schemes for increasing prawn farmtagr

@1574. SHRI V. GOPALSAMY: SHRI T. R. BALU:

Will the Minister of COMMERCE be pleased to state;

(a) whether Marine Development Authority has envisaged any scheme

for increasing prawn farming in the country;

- (b) if so, what are the details thereof and the States included in this scheme; and
- (c) what has been the prawn production in the country during the last three years; year-wise and State-wise?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yea, Sir.

- (b) The Schemes envisaged by the Marine Products Export Development Authority for increasing prawn farming in the country include promotion of prawn farming for augmenting production of cultured prawns, setting up of prawn hatcheries and seed banks, assisting the farmers in site selection and preparation of project reports besides extending technical assistance in farm construction and drawing up action plans for prawn farming in some maritime States.
 - (c) A statement is attached.

Statement

Prawn production in the country during the last three years, year-wise and State-wise

(in tonnes)

		(m termes)	
States/Union Territories	1985	1986	1987
		13890	11874
		118113	24396
	5646	7465	5599
•	35882	29817	23030
	140201	118232	100652
	4297	4744	3024
	8530	8041	9320
	5400	7500	9800
	212	144	87
	4997	4406	2822
	2246	2972	2340
GRAND TOTAL	232489	215324	192944

(Source; Ministry of Agriculture)

[@]Previously Unstarred Question 1262, transferred from the 3rd March, 1989.